

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 5536

TO BE ANSWERED ON FRIDAY, THE 4th APRIL, 2025

GRAM NYAYALAYAS IN ANDHRA PRADESH

5536. Shri G Lakshminarayana:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Gram Nyayalayas established and operational State-wise and district-wise in Andhra Pradesh;
- (b) the amount of funds allocated and utilized for setting up and functioning of Gram Nyayalayas State-wise and district-wise in Andhra Pradesh during the last five years;
- (c) whether the Government has identified any challenges in the implementation of Gram Nyayalayas in Andhra Pradesh, including issues related to infrastructure, Judicial vacancies, or low case disposal rates, if so, the details thereof;
- (d) the measures taken by the Government to improve the functioning of Gram Nyayalayas, particularly in backward and tribal regions in said State; and
- (e) whether there is any proposal to establish additional Gram Nyayalayas in Andhra Pradesh, and if so, the details thereof, district-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND
JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY
AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (e): Section 3 (1) of the Gram Nyayalayas Act, 2008 mandates that the State Governments, after consultation with their respective High Courts, may, by

notification, establish one or more Gram Nyayalayas for every Panchayat at intermediate level or a group of contiguous Panchayats at intermediate level in a district or where there is no Panchayat at intermediate level in any State, for a group of contiguous Gram Panchayats. However, the Act does not make setting up of Gram Nyayalayas mandatory.

As per information provided by the High Court of Andhra Pradesh, no Gram Nyayalayas have been operationalized in the State of Andhra Pradesh, as of now. The Government of India had initially allocated a sum of Rs. 4.37 cr during financial year 2020-21 to the 42 notified Gram Nyayalayas in the State of Andhra Pradesh. However, the State Government has not utilized the said fund as the Gram Nyayalayas have not been operationalized till date. Since no Gram Nyayalayas have been operationalized in the State, the issue of challenges, if any and improving their functioning does not arise.